

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1777
(To be answered on the 20th December 2018)

OPERATION OF PURNEA AIRPORT

1777. SHRI SANTOSH KUMAR

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to make the Purnea Airport of Bihar operational for the common people;
(b) if so, the details thereof and the time by which the Government proposes to make it operational; and
(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) & (b): Purnea Airport belongs to Indian Air Force (IAF). For the development of Civil Enclave at Purnea Airport, Airports Authority of India (AAI) has projected a requirement of 50 acres of land to the State Government of Bihar. The State Government has initiated action for the acquisition of land. No timeline for the development of Civil Enclave at Purnea has been fixed so far.
(c): Does not arise.
